THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Dated, the 9th April, 2019.

No.HCM/1/96/BENCH 6285
As approved by Hon'ble The Chief Justice, High Court of Manipur, it is hereby informed to all the learned counsel and concerned parties that the following Benches are being constituted for the following periods:-

15-04-2019 (Monday)

5-04-2019 (Monday)		2.51
Ion'ble The Chief Justice	Single Bench (Writ Petition all types and Transfer Petn.	After Division Bench
Hon'ble The Chief Justice Hon'ble Mr. Justice	Division Bench	a.m.
anusungkum Jamir Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part -1: Motion/Admission/Orders of (WP(C), Service Matters of 2016 to 2019, Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A. App/ Election Petn (to be distributed amongst the Hon'ble	
Hon'ble Mr. Justice Kh. Nobin Singh	Puisne Judges) Single Bench: Part -1: Motion/Admission/Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018 & 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT	10.30
Hon'ble Mr. Justice M.V. Muralidaran	Appn./Election Feth. (do by amongst the Hon'ble Puisne Judges) Single Bench: Part -1:Motion/Admission/Orders of Cril matters, Writ petition other than service matters for the year 2015 to 2016, Specially Ordered cases & RFA/MAF/RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb.App/ Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.

16-04-2019 (Tuesday)

The state of the s	
Single Bench (Writ Petition of all types and	After
	Division
All Contempt Cases & Specially Ordered cases)	Bench
Division Bench	10.30 a.m.
Single Bench:	After
Part -2: Hearing matters of WP(C), Service Matters of 2016 to 2019 & Specially Ordered	Division Bench
Election Petn (to be distributed amongst the	
Single Bench: Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018, 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.
Single Bench: Part -2: Hearing matters of Cril matters, Writ petition other than service matters for the year 2015 to 2016 & Specially Ordered cases & RFA/MAF/RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb. App/ Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.
	Service matters upto 2015 and Transfer Petn. (C). All Contempt Cases & Specially Ordered cases) Division Bench Single Bench: Part -2: Hearing matters of WP(C), Service Matters of 2016 to 2019 & Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A App/ Election Petn (to be distributed amongst the Hon'ble Puisne Judges) Single Bench: Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018, 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges) Single Bench: Part -2: Hearing matters of Cril matters, Writ petition other than service matters for the year 2015 to 2016 & Specially Ordered cases & RFA/MAF/RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb. App/

17-04-2019 (Wednesday)

Hon'ble The Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C). All Contempt Cases & Specially Ordered cases)	After Division Bench
Hon'ble The Chief Justice Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part -1: Motion/Admission/Orders of (WP(C), Service Matters of 2016 to 2019, Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A. App/ Election Petn (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part -1: Motion/Admission/Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018 & 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: Part -1:Motion/Admission/Orders of Cril matters, Writ petition other than service matters for the year 2015 to 2016, Specially Ordered cases & RFA/MAF/ RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb.App/ Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.

Copy to :-

- 1. The Advocate General, Govt. of Manipur.
- 2. The Govt. Advocates, Govt. of Manipur.
- 3. The Registrar, Administration & Vigilance, High Court of Manipur.
- 4. The President, High Court Bar Association, Manipur.

4. The President, High Court Bar Association, Manipur

For kind information and circulation

to the learned members

- 5. The President, AMBA, Manipur.
- 6. All the Jt. Registrars, High Court of Manipur.
- 7. All the Deputy Registrars, High Court of Manipur.
- 8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
- 10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
- 11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
- 12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
- 13. The P.S. to Registrar General, High Court of Manipur.
- 14. The P.S. to Registrar (Judicial), High Court of Manipur
- 15. The System Analyst, High Court of Manipur for uploading the same to the official website.
 - 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
 - 17. The Court Masters, High Court of Manipur.
 - 18. Guard File/Order Book.
 - 19. Notice Board.
 - 20. Concerned file.

(W. TONEN MEITEI)
REGISTRAR (JUDL.)

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Dated, the 9th April, 2019.

No.HCM/1/96/BENCH/ 6284 As approved by Hon'ble The Chief Justice, High Court of Manipur, it is hereby informed to all the learned counsel and concerned parties that the following Benches are being constituted for the following periods:-

24-04-2019 (Wednesday)

Hon'ble The Chief Justice	matters upto 2015 and Transfer Petn. (C). All Contempt Cases & Specially Ordered cases)	After Division Bench 10,30 a.m.
Hon'ble The Chief Justice Hon'ble Mr. Justice Kh.	Division Bench	
Nobin Singh Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part -1: Motion/Admission/Orders of (WP(C), Service Matters of 2016 to 2019, Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A. App/ Election Petn (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part -1: Motion/Admission/Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018 & 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: Part -1:Motion/Admission/Orders of Cril matters, Writ petition other than service matters for the year 2015 to 2016, Specially Ordered cases & RFA/MAF/ RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb.App/ Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	

25-04-2019 (Thursday)

Hon'ble The Chief J	ustice Single Banch (Mail D. VIII	
Hon'ble The Chief John'ble Mr. Justice Muralidaran Hon'ble Mr. Justice	matters upto 2015 and Transfer Petn. (C). All Contempt Cases & Specially Ordered cases) ustice M.V.	After Division Bench 10.30 a.m.
Lanusungkum Jamir	of 2016 to 2019 & Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A App/ Election Petn (to be distributed amongst the Hon'ble Puisne	10.30 a.m.
Hon'ble Mr. Justice Kl Nobin Singh Hon'ble Mr. Justice M.	Single Bench: Part -2: Hearing matters of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018, 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m
Muralidaran	Part -2: Hearing matters of Cril matters, Writ	After Division Bench

26-04-2019 (Friday)

Hon'ble The Chief Justice Hon'ble Mr. Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C). All Contempt Cases & Specially Ordered cases) Division Bench	10.30 a.m.
Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh		10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part -1: Motion/Admission/Orders of (WP(C), Service Matters of 2016 to 2019, Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A. App/ Election Petn (to be distributed amongst the Hon'ble Puisne Judges)	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part -1: Motion/Admission/Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018 & 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	After Division Bench
	Single Bench: Part -1:Motion/Admission/Orders of Cril matters, Writ petition other than service matters for the year 2015 to 2016, Specially Ordered cases & RFA/MAF/ RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb.App/ Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.

27-04-2019 (Saturday)

		10.00
Hon'ble The Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C). All Contempt Cases & Specially Ordered cases)	10.30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: Part -1: Motion/Admission/Orders of (WP(C), Service Matters of 2016 to 2019, Specially Ordered cases & FA/MFA/FAO/RP(FAM.CT)/L.A. App/ Election Petn (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: Part -1: Motion/Admission/Orders of (WP(C) & WP(C) of all subjects other than service matters for the year 2017, 2018 & 2019, Specially Ordered cases & FAO(G)/CRP/CRP (C.R.P. Art.227/MAC Appn./MAT Appn./Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: Part -1:Motion/Admission/Orders of Cril matters, Writ petition other than service matters for the year 2015 to 2016, Specially Ordered cases & RFA/MAF/ RSA/Arb.P(J2)/Rev.Petn.(J2)/Arb.App/ Election Petn. (to be distributed amongst the Hon'ble Puisne Judges)	10.30 a.m.

Sd/(W. TONEN MEITEI)
REGISTRAR (JUDL.)

Copy to :-

- 1. The Advocate General, Govt. of Manipur.
- 2. The Govt. Advocates, Govt. of Manipur.
- 3. The Registrar, Administration & Vigilance, High Court of Manipur.
- 4. The President, High Court Bar Association, Manipur.

For kind information and circulation

to the learned members

- 5. The President, AMBA, Manipur.
- 6. All the Jt. Registrars, High Court of Manipur.
- 7. All the Deputy Registrars, High Court of Manipur.
- 8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
- 10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
- 11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
- 12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
- 13. The P.S. to Registrar General, High Court of Manipur.
- 14. The P.S. to Registrar (Judicial), High Court of Manipur
- 15. The System Analyst, High Court of Manipur for uploading the same to the official website.
 - 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
 - 17. The Court Masters, High Court of Manipur.
 - 18. Guard File/Order Book.
 - 19. Notice Board.
 - 20. Concerned file.

(W. TONEN MEITEI)
REGISTRAR (JUDL.)